

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.60/1254/2018

Date of decision: 02.4.2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Om Parkash Saini, aged 61 years (Group C), Retired Sub Post Master, Nindana, Resident of House No.1513/1, Indira Colony, Rohtak-124001.

**... APPLICANT
VERSUS**

1. Union of India through Secretary, Ministry of Post and Telegraph, Sanchar Bhawan, New Delhi-110001.
2. The Chief Post Master General, Haryana Circle, Ambala-133001.
3. The Senior Superintendent of Post Office, Rohtak Division, Rohtak-124001.

... RESPONDENTS

PRESENT: None for the applicant.
Sh. Sanjay Goyal, counsel for the respondents.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. None for the applicant even on revised call. Earlier interlocutory orders also indicate that neither the applicant nor his counsel has appeared after issuance of notice.
2. It seems that the applicant has lost interest in pursuing this matter. Accordingly, the O.A. is dismissed in default on account of non-prosecution.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 02.04.2019.
Place: Chandigarh.

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